

(2019) 04 AHC CK 0156

Allahabad High Court

Case No: Criminal Miscellaneous Bail Application No. 133 Of 2018

Suneel

APPELLANT

Vs

State Of Uttar Pradesh

RESPONDENT

Date of Decision: April 24, 2019

Acts Referred:

- Indian Penal Code, 1860 - Section 304, 323, 436, 504, 506
- Code Of Criminal Procedure, 1973 - Section 309

Hon'ble Judges: Vipin Sinha, J

Bench: Single Bench

Advocate: Mahipal Singh, Rakesh Kumar Mathur

Final Decision: Allowed

Judgement